

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Customs Appeal No. 10470 of 2024-DB

(Arising out of OIO No. AHM-CUSTOM-000-COM-015-016-21-22 Dated-29.11.2021
passed by Principal Commissioner of Customs- Ahmedabad)

Shri Pramodgiri Premgiri Goswami

302, Golden Nest Apartment,
Shroff Road, Rajkot-360 001

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio
Navrangpura, Ahmedabad-38000

.....Respondent

APPEARANCE:

Shri Hardik Modh, Advocate appeared for the Appellant
Sh. Girish Nair, Assistant Commissioner (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 07.10.2023
DATE OF DECISION: 16.10.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10469 of 2024.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha